

(b) All States and Union Territories, except Arunachal Pradesh, Meghalaya, Mizoram, and Nagaland have specified special courts as required under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989. The State of Rajasthan has set up six exclusive special courts for trying atrocity cases against Scheduled Castes and Scheduled Tribes.

(c) The State Governments/UTs have been requested to take urgency necessary action.

[English]

C.P.W.D. Staff Declared Industrial Workers

2625. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the services of office staff working in Divisional and sub divisional offices of CPWD are essential services;

(b) whether the staff of other categories i.e. Work Charged staff working in Divisional and sub divisional officers of CPWD have since been declared industrial workers under I.D. Act. 1948;

(c) if so, the reasons for discriminating between officer staff and W.C. staff; and

(d) the action taken/proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No Sir, they have not been declared as essential service.

(b) The workcharged staff working in Divisional and Sub-Divisional offices of

CPWD are not formally declared as industrial workers. However, for certain matters like grant of leave, membership of trade union, etc., the employees in the work charged establishment are regarded as industrial workers and government by industrial laws of the country as applicable.

(c) and (d). Do not arise in view of (b) above.

Naming of Roads After Bir Tikendrajeet

2626. SHRI YAIMA SINGH YUMNAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of the Government for naming one of the roads/lanes in the capital after Bir Tikendrajeet who was a martyr; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) There is no such proposal with Delhi Administration which is primarily concerned with the matter.

(b) Question does not arise in view of reply to part (a).

[English]

Persons Suffering from Cataract

2627. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether lakhs of people are suffering from cataract in the country;

(b) if so, the number thereof State-Wise;

(c) whether patients suffering from cata-